

NOTICE

In view of the Notification dated 14.03.2020 and Circular dated 16.03.2020 of the Hon'ble High Court of Judicature at Bombay, it is hereby brought to the notice of the Advocates, Litigants and Parties appearing in person that :-

The matters which are listed on the Registrar's Board at 3.30 p.m. on the website of this Hon'ble Court for **19th March, 2020 and 20th March, 2020** will not be taken up.

As soon as the functioning of the Regular Hon'ble Court will start, the functioning of the Regular Board of The Registrar will resume.

By Order

High Court of Bombay at
Panaji Goa.

Date : 18th March, 2020

Sd/-

(Kiran A. Bagi)
Registrar (Judicial)